

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
18-04-2024 AT 10:30 AM**

CP (CAA) No. 03/230/HDB/2024
u/s. 230 of Companies Act, 2013

IN THE MATTER OF:

M/s. Grisaille Adtech Solutions Pvt Ltd (Transferor Company 1) and M/s. ZETA Interactive Systems India Pvt Ltd (Transferee Company) and their respective shareholders and creditors **...Petitioner**

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned PCS Mr Surya Prakash Perumalla, for petitioner present physically.
None for the respondents.
Proof of service of notice of IT Authorities filed as per the same served.
None appeared for the IT Authorities. Service held sufficient. Response from RD and OL office not filed, as a last chance, matter adjourned to 30.05.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)